

his concern on the decision of the National Committee of Science and Technology for building 500 MW thermal station in the country;

(b) if so, what is Government's reaction thereto; and

(c) whether there is a move to drop the project?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) to (c) There is no decision of the National Committee on Science and Technology to build 500 MW Thermal Power Station in the Country. It has only recommended that the construction of a station of this type with maximum indigenous inputs may be considered purely as a research and development exercise. The Chairman, Atomic Energy Commission, is in agreement with this recommendation. The concern expressed by the Chairman, Atomic Energy Commission, was about building such stations without the preliminary R & D exercise.

Cinema house near Mosques

1071. **SHRI AWADHESHWAR PRASAD SINHA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi Wakf Board, in August, 1974, sent a letter to the Entertainment Tax officer, Delhi administration regarding building of a cinema house in Navin Shahdra, Delhi within the radius of 250 meters from two mosques, in violation of Cinematograph Rules 1953;

(b) whether it is a fact that there is mass prayer gathering at these mosques on Friday; and

(c) if so, what action the Delhi Administration has taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) Information is being collected.

Emoluments and service conditions of Members of U. P. S. C.

1072. **SHRI K. N. DHULAP:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have received a representation from the Chairman and Members of the Union Public Service Commission regarding their emoluments and service conditions; and

(b) if so, what steps Government have taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) and (b) Government has received a communication on the subject from the Commission and is under examination.

Deterioration in Asansol Telephone Service

1073. **SHRI KALYAN ROY:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared in the 'Amrita Bazar Patrika' of 13th January, 1975 under the caption "Deterioration in Asansol Phone Service alleged";

(b) if so, what are the details thereof;

(c) what steps Government have taken to improve the telephone and trunk service in the coal-steel industrial belt and between Asansol and rest of the country;

(d) whether difficulties regarding Subscriber Trunk Dialing system between Calcutta and Asansol have been rectified and if not, what are the reasons therefor; and

(e) when the line is likely to be commissioned?

THE MINISTER OF COMMUNICATIONS (DR. SHANKAR DAYAL SHARMA): (a) Yes Sir.

(b) The news item referred to a memorandum submitted to the General Manager Telecommunications, West Bengal by the Raniganj Chamber of Commerce complaining about standard of telecommunication service in Asansol-Sub-Division. The allegations were about the delay in getting trunk calls booked and enquiries attended to, intermittent interruptions in trunk calls to Calcutta, troubles in getting local connections in Asansol exchange, interruptions in Asansol-Calcutta and Raniganj-Calcutta teleprinter telegraph links, delay in full implementation of the group dialling scheme etc.

(c) For improving telephone communication in Asansol coalfield area, automatization of exchanges at Raniganj, Jhamuria, Bahula, Barakar, Neamatpur and Roopnarayanpur has already been completed. Group dialling inter-connecting Asansol, Neamatpur and Barakar Exchanges has been introduced. This will be extended to Raniganj shortly and other 3 automatic exchanges gradually. Raniganj trunk Exchange has been provided direct circuit to Kanpur. Direct Calcutta—Madras coaxial link installed recently will improve the trunk telephone service between Asansol area and South India. The Asansol—Calcutta S.T.D. has been introduced.

(d) and (e) In view of large scale modifications of the existing equipments in Calcutta Telephones for S.T.D. working, a phased programme for connecting different Calcutta exchange for Calcutta-Asansol S. T. D. Working has been drawn out. Traffic trials for the first phase are under progress. The first phase will be commissioned after successful traffic trials. Commissioning of the other exchanges in phases will be undertaken progressively.

Violation of Foreign Exchange (regulation) Act

1074. SHRI KALYAN ROY: Will the PRIME MINISTER be pleased to state:

(a) the number of enquiries which were conducted for violation of the Foreign Exchange (Regulation) Act from 1971 to 1974 and what are the details thereof;

(b) in how many cases notices were issued after investigation, and the amount involved in each case and names of parties during the above period;

(c) how many cases still are pending and the reasons therefor; and

(d) how many cases have been fully finalised and decisions have been given and the amount involved in each case and the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) to (d) A statement is annexed [See Appendix XLI, Annexure No. 45].

Setting up of scooter manufacturing plant at Alwar

1075. SHRIMATI SUSHILA SHANKAR ADIVAREKAR:
SHRIMATI SARASWATI PRADHAN;
SHRIMATI SUMITRA G. KULKARNI:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the progress so far made in the setting up a scooter manufacturing plant at Alwar in Rajasthan; and

(b) by when the project is scheduled to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) and (b) A new company by name Messrs Aravalli Sva-